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	1	2	3	4
10.	Madhya Pradesh	+23.5	+16.2	+24.0
11.	Maharashtra .	+16.9	+16.3	+17.7
12.	Manipur	+29:7*	+51.9*	+266.9
13.	Meghalaya	+58.9	+65.4	-12.4
14.	Orissa	+14.3	+ 8.8	+27.5
15.	Pu njab	+24.6	+17.8	+24.0
16.	Rajasthan	+22.0	+17.0	+19.1
17.	Tamil Nadu	+19.1	+18.7	+20.3
18.	Tripura	**		+21.5
19.	Uttar Pradesh	+11.2	+14.1	+47.4
20.	West Bengal	+18.1	+16.9	+12.9
21.	Andaman & Nicobar Islands	+15.9	+23.4	+21.2
22.	Chandigarh	+34.2	+13.1	+14.8
23.	Delhi	+28.2	+14.0	+ 7.7
24.	Goa, Daman & Diu	- 2.6	+52.5	+12.1
25.	Pondicherry	+16.3	+24.1	+18.6
	TOTAL	+17.8	+16.9	+20.6

^{**}Included in Manipur.

Industries Set up in No-Industry Districts

4094. PROF. P. J. KURIEN: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the number of industries which have been set up either in public sector or in private sectop in the no-industry districts in Kerala during the past three

- (b) the total investment in these industries and the employment gene-
- (c) whether new incentives are being given to entrepreneurs who want to set up industries in these district; and

^{*}Growth rates and value of output figures are for Manipur and Tripura put together as separate output figures for Tripura and Manipur are not available for 1979-80.

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b): During last three years one letter of Intent has been issued to M/s. Kerala State Electronics Development Corporation Ltd. for setting up an Industrial Unit for manufacture of Colour Television in the No-Industry District of Kerala. The project is yet to be implemented.

(c) and (d): The details of concessions/incentives admissible to entrepreneurs for setting up industries in No-Industry Districts, are given in the booklet "Incentives for Industries in backward Areas (Central Governmet and Central Financial Industrie) April. 1984" read with this Ministry Press Note No. 14/2/83-DBA-I dated 9 4.85. copies of which are available in Parliament Library.

Rank of Field Marshal

4096. SHRI PRIYA KANJAN DAS MUNSI: Will the Munster of DEFENCE be pleased to state:

- whether the rank of Field Marshal is honorary or advisory;
- (b) whether there are any proposals to confer this rank to some other Generals:
 - (c) if so, their names; and
 - (d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) The rank of Field Marshal is a recogised rank in the Army and is not honorary. The services of a Field Marshal are available for use by Government in an active or advisory capacity as required.

(b) to (d): There is no proposal under consideration for conferring the rank of Field Marshal of any officer.

Memorandom Regarding National Industrial Growth Zone

4097. SHRI PRIYA RANJAN DAS MUNSI. Will the Minister of INDUSTRY AND COMPANY AF-FAIRS be pleased to state:

- (a) whether his Ministry has received any memorandum for the formation of National Industrial Growth Comprising of Kanpur, Ghaziabad, Faridabad, Ludhiana, Kota, Ahmedabad. Cochin, Madras, Bangalore. Pune. Howrah, Asansol, Gauhati, Bhubneshwar. Dhanbad and Patna; and
- (b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise in view of (a) ahove.

Plant for Monoethylene Glycol

4098. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of PETROLEUM be pleased to state:

- (a) whether any plant for Monoethylene Glycol (MEG) of 40,000 tonnes and 5,000 tonnes of higher ethylene glycol project was cleared by his Minisin favour of Reliance Textile Industries Ltd.:
- (b) whether it is a joint sector venture or an exclusive private sector venture:
- (c) whether there is any foreign collaboration or there are other applicants also for the same project; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) A letter of intent has been issued to